

1	2	3	4	5
35.	Vidharbha Mills Achalpur, Amravati.	Finlay Mills has been revived on the land of Vidharbha mill by relocation.		

Employment generation by textile sector

1535. SHRI PARIMAL NATHWANI : Will the Minister of TEXTILES be pleased to state :

(a) whether textile sector in India is the second largest employer in the country after agriculture;

(b) if so, employment generated by the textile sector during the Tenth and the Eleventh Five Year Plans;

(c) the target set for creation of employment during the Twelfth Five Year Plan; and

(d) the manner in which this is proposed to be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Revival of non-operational textiles factories

1536. DR. PRABHAKAR KORE : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that about 30 per cent of all textile factories in the country are non-operational which has led to a massive job loss in the sector;

(b) if so, the State-wise details of non-operational factories and the percentage of job loss; and

(c) the steps taken by Government to make these non-operational factories into operational ones and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) and (b) As per records, there were 1958 cotton/man-made fibre textile mills (Non-SSI) enlisted with 8,66,962 workers on their roll as on 31.10.2013. Out of these, 546 cotton/man-made fibre textile mills (Non-SSI) were lying closed as on 31.10.2013 with 2,86,207 number of workers on the role of these 546 closed mills. The number of closed mills comes to around 28% of total textile mills (Non-SSI) and the number of workers on roll in these closed textile mills is around 33% of total workforce. The state- wise details of closed Cotton/Man-made fibre Textile Mills (Non-SSI) as on 31.10.2013 is given in Statement-I (*See below*).

(c) Government has set up Board for Industrial and Financial Reconstruction (BIFR) under Sick Industrial Companies (Special Provisions) Act with a view to arranging the timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies including closed mills. The status of the cases registered with BIFR is being decided by BIFR on the basis of its finding and decide the reliefs/concessions etc. to be given to units/companies on the revival packages. Out of 546 cotton/man-made fibre textile mills closed as on 31.10.2013, 167 textile mills are registered with BIFR as on 31-12-2012. The Status of Textile cases registered with BIFR is given in Statement-II (*See below*).

Statement-I

*State wise Number of Cotton/Man-made fibre Textile Mills enlisted and closed)
as on 31.10.2013 (Non-SSI)*

Sl.No.	State	No of Mills enlisted	No of workers on the roll of enlisted mills	No of mills closed	No. of workers on the roll of closed mills
1	2	3	4	5	6
1.	Andhra Pradesh	165	54870	24	9126
2.	Assam	7	3864	7	3864
3.	Bihar	5	2235	4	1206
4.	Chhattisgarh	1	1225	1	1225

1	2	3	4	5	6
5.	Dadra Nagar Haveli	11	4866	0	0
6.	Daman and Diu	1	180	1	180
7.	Delhi	0	0	0	0
8.	Goa	1	72	0	0
9.	Gujarat	87	95797	42	42711
10.	Haryana	70	12691	40	4384
11.	Himachal Pradesh	16	18704	1	169
12.	Jammu and Kashmir	2	5916	1	206
13.	Jharkhand	1	707	0	0
14.	Karnataka	46	17602	25	8024
15.	Kerala	34	12811	17	6488
16.	Madhya Pradesh	60	62843	18	26052
17.	Maharashtra	192	101504	63	35774
18.	Manipur	1	350	1	350
19.	Odisha	16	14005	13	11970
20.	Puducherry	10	4906	2	815
21.	Punjab	110	67083	17	6487
22.	Rajasthan	61	70547	19	12149
23.	Tamil Nadu	956	224333	185	46981
24.	Uttar Pradesh	66	53804	49	46159
25.	Uttaranchal	9	4056	2	715
26.	West Bengal	30	31991	14	21172
TOTAL		1958	866962	546	286207

Statement-II*Status of textile case registered with BIFR**A. Status of Cotton/Man-made fibre textile mills (Non-SSI) closed as on 31-10-2013 and Registered with BIFR as on 31-12-2012*

Sr. No	Status	No of Cases
1.	Scheme Sanctioned under Section 18(4) SICA, 1985	12
2.	Non-Maintainable	24
3.	Draft Scheme	1
4.	Winding Up recommended section 20(1) SICA, 1985	61
5.	Others	13
6.	Winding Up Notice	1
7.	Under Enquiry	9
8.	Remanded by AAIFR / Court	2
9.	Dropped as Net Worth become Positive	5
10.	Stay order by court / stayed by AAIFR	2
11.	Declared No Longer Sick	5
12.	Declared Sick	32
TOTAL		167

B. State-wise details of Cotton/Man-made fibre textile mills (Non-SSI) closed as on 31.10.2013 and Registered with BIFR as on 31-12-2012

State	Number of Mills
Andhra Pradesh	9
Gujarat	18
Karnataka	8

State	Number of Mills
Madhya Pradesh	8
Maharashtra	6
Punjab	9
Rajasthan	12
Tamil Nadu	56
Assam	3
Haryana	7
Kerala	6
Odisha	3
Uttar Pradesh	13
Uttaranchal	2
West Bengal	7
TOTAL	167

Indian Institute of Handloom and Textiles in Uttarakhand

1537. SHRI TARUN VIJAY : Will the Minister of TEXTILES be pleased to state :

(a) whether Government proposes to establish Indian Institutes of Handloom and Textiles in various parts of the country including Uttarakhand; and

(b) if so, the details thereof along with norms/criteria to establish such institutes?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) There are five Indian Institute of Handloom Technology (IIHT) located at Varanasi (Uttar Pradesh), Salem (Tamil Nadu), Jodhpur (Rajasthan), Guwahati (Assam), and Bargarh (Odisha). IIHTs have also been set up in the state sector by the respect State Governments with one time partial support of